

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
::HYDERABAD BENCH::AT HYDERABAD

C.A.020/0116/2014  
in  
O.A.No. 0123 of 1999  
Date of Order :15.10.2014

BETWEEN:

M.V. Subba Reddy, S/o. Venkat Subba Reddy,  
Aged about 56 years,  
Occ: Skilled Work Assistant,  
Office of the Junior Engineer Office,  
Pennar Sub-Division, Central Water Commission,  
Site No.93, Alladupalli, Via Kalluru,  
Chapadu Mandal,  
YSR Kadapa District- 516 355. ....Applicants

A N D

1. The Director, Central Water Commission,  
Sewa Bhavan, Room No. 204, Ramakrishnapuram,  
New Delhi- 66;
2. The Superintendent Engineer,  
Cauvery and Southern Rivers Circle,  
Central Water Commission,  
Jalasoudha, Jalalhalli P.O.,  
Bengaluru- 560 013;
3. The Executive Engineer,  
Central Water Commission,  
Hydrology Division, Neeravalam,  
No.R 81, TNHB Colony,  
West Velacherry,  
Chennai- 42. .... Respondents

Counsel for the Applicant : Mr. Siva

Counsel for the Respondents : Mr. G. Jaya Prakash Babu, Sr. CGSC

CORAM:-

THE HON'BLE MR. B.VENKATESWARA RAO, MEMBER (JUDL.)  
THE HON'BLE MRS. RANJANA CHOWDHARY, MEMBER (ADMN.)

ORAL ORDER

(Per Hon'ble Mr. B.Venkateswara Rao, MEMBER (J))

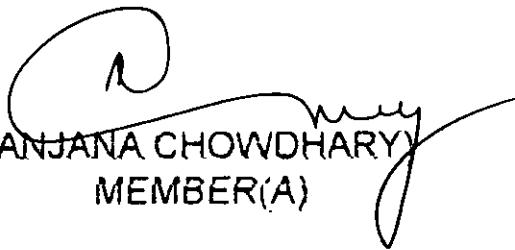
Learned counsel on both sides present.

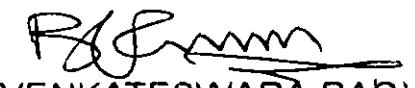


2. When the matter is taken up, Mr. G. Jaya Prakash Babu, Learned Senior Standing Counsel for the respondents produced before us letter dated 19.09.2014 (copy of the same be placed in the record) addressed to him and stating that in view of the above said letter, the C.A. may be closed. We have perused the same and Para (D) of the said letter reads as under:-

*"Hence it is to clarify that, on completion of probation, Shri M.V. Subba Redy will be regularized with effective from 23.11.1998( the date on which the other candidates offered appointment) as prayed by him in O.A 123/1999.*

3. In view of the clarification given by the respondents in their letter dated 19.09.2014 at para-(D) as extracted above, the C.A. is closed. No order as to costs.

  
(RANJANA CHOWDHARY)  
MEMBER(A)

  
(B. VENKATESWARA RAO)  
MEMBER(J)

Dated 15th October, 2014  
(Dictated in Open Court)

Asvs.